

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Trg/NCL/1940/2025/2677

11th July, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, West, THC
4. The Ld. Principal District & Sessions Judge, New Delhi, PHC
5. The Ld. Principal District & Sessions Judge, South-West, Dwarka
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, North-West, Rohini
8. The Ld. Principal District & Sessions Judge, South-East, Saket
9. The Ld. Principal District & Sessions Judge, Shahdara, KKD
10. The Ld. Principal Judge, Family Courts (HQs), South West, Dwarka

Sub.: Orientation Programme on New Criminal Laws 2023 for Judicial officers.

Respected Sir/Madam,

It is to inform that a letter dated 22.04.2025 was received from Hon'ble High Court of Delhi regarding weekly report on New Criminal Laws, 2023. Vide aforesaid letter, a copy of letter of Director, CDTI, Ghaziabad alongwith copy of DO letter dated 25.07.2024 of the Union Home Secretary, Govt. of India was forwarded to the Academy for providing the requisite information pertaining to the training in New Criminal Laws by the Delhi Judicial Academy. In pursuance to said letter of Director, CDTI, Ghaziabad, the target of completion of 100% training in the New Criminal Laws has to be achieved.

The Academy has already conducted training programmes on New Criminal Law for officers of DHJS / DJS on 13.04.2024 and 19.05.2024. However, 83 Judicial Officers could not attend the said programmes. To achieve the above-mentioned target, the Delhi Judicial Academy proposed to hold an Orientation programme on New Criminal Laws, 2023 through online mode using Cisco WebEx online meetings platform on 15th and 16th July, 2025 for the remaining 83 Judicial Officers including those on deputation or working in diverted capacity.

Hon'ble High Court has been pleased to approve the proposal vide letter dated 09.07.2025. Copy of the letter is enclosed herewith as Annexure 'A'.

As per the approval received from Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting an Orientation Programme on New Criminal Laws, 2023 for Judicial officers of DHJS and DJS on 15th and 16th July, 2025 (from 05:30 PM to 7:00 PM) through Online mode using Cisco WebEx Online meetings platform.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'B'. A copy of the programme schedule is also enclosed herewith as Annexure 'C'.

It may kindly be noted that the training is mandatory for all the nominated Judicial Officers as mentioned in the letter dated 09.07.2025 of Hon'ble High Court.

Therefore, it is requested that all the Judicial Officers posted in your district/ under your control may kindly be communicated about their respective nominations for attending the aforesaid programme through your good office. The nominated officers may also kindly be informed that the programme is to be attended by the officers even if they are on leave and no request for exemption shall be entertained except in cases of medical urgency.

The meeting link for joining the programme online through Cisco WebEx, is mentioned below:

<https://dhcdja.webex.com/meet/dja.dhc.vcl>
Meeting id:1666962693 without Password

With regards,

Yours faithfully,



(Rajesh Kumar Singh)

Encl.: As above

Annexure 'A'

HIGH COURT OF DELHI, NEW DELHI
(Gazette II-A Branch)

No. 3859 /DHC/GAZ.II-A/G-12/DJA Misc./2025 Date: 09/7/2025.

To,

The Director (Academics),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi-110078

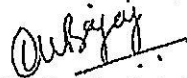
Sub: Orientation Programme on New Criminal Laws 2023 for the
officers of DHJS and DJS.

Sir,

I am directed to refer to your Letter No. DJA/Trg./NCL/1940/2025/2160 dated 20.05.2025, on the above subject, and to convey that on the recommendation of Hon'ble Chairperson, Judicial Education and Training Programme Committee, Hon'ble the Chief Justice has been pleased to allow the Delhi Judicial Academy to conduct an Orientation Programme on New Criminal Laws 2023 for 83 Judicial Officers as per Annexure-'C' of your letter under reference on 15th and 16th July, 2025 through online mode, and also to include 12 judicial officers, who are currently posted at the Hon'ble Supreme Court of India/Delhi High Court on deputation or in diverted capacity, in the nomination list and to make this training mandatory to be attended by all 83 nominated officers.

Further, it has been directed that Training should start from 05:30 PM given that the days proposed are Court working days.

Yours sincerely,



(Dalip Kr. Bajaj)
Deputy Registrar (Gaz.II-A)
for Registrar General

Annexure 'B'

List of Judicial Officers (who could not attend Training Programme on New Criminal Laws 2023 for District Judiciary on 13.04.2024 and 19.05.2024) nominated to attend the 'Orientation Program on New Criminal Laws 2023 for Judicial Officers' on 15th and 16th July, 2025 (Two days) from 05:30 PM to 07:00 PM
(Through Online Mode using Cisco Webex Online Meetings Platform)

| S.N o. | Name of Officer | Present posting | No | District | Place of Posting |
|--------|-----------------------------|--|----|------------|------------------------|
| DIJS | | | | | |
| 1 | Ms. Shail Jain | Principal District & Sessions Judge | | South | Saket |
| 2 | Mr. Kanwal Jeet Arora | Principal District & Sessions-cum-Special Judge (PC Act) (CBI) | | | Rouse Avenue |
| 3 | Ms. Nisha Saxena | Principal District & Sessions Judge | | North | Rohini |
| 4 | Mr. Pawan Kr.Jain | Principal Judge, Family Courts | | Central | THC |
| 5 | Mr. Bharat Parashar | Member Secretary | | | NALSA |
| 6 | Ms. Nirja Bhatia | District Judge (Commercial Court) (Digital) | 7 | South-East | Saket |
| 7 | Ms. Savita Rao | District Judge (Commercial Court) | 1 | South | Saket |
| 8 | Mr. Reetesh Singh | Principal Secretary (Law, Justice & LA) | | | GNCTD |
| 9 | Ms. Ruby Alka Gupta | District Judge (Commercial Court) | 2 | East | KKD |
| 10 | Mr. Gorakh Nath Pandey | District Judge (Commercial Court) | 8 | Central | THC |
| 11 | Ms. Geetanjali Goel | Officer on Special Duty (Rules & Litigation) | | | DHC |
| 12 | Dr. Ajay Gulati-I | Joint Registrar (Judicial) | | | DHC |
| 13 | Mr. Sanatan Prasad | District Judge | 2 | East | KKD |
| 14 | Mr. Vinay Singhal | District Judge | 9 | Central | THC |
| 15 | Mr. Rakesh Kumar-IV | ASJ (Electricity) | 1 | Central | THC |
| 16 | Dr. Saurabh Kulshreshtha | ASJ | 3 | West | THC |
| 17 | Mr. Vivek Kr.Gulia | ASJ (Electricity) | | South | Saket |
| 18 | Mr. Satish Kr.Arora | OSD (Case Flow Management) | | | DHC |
| 19 | Mr. Naresh Kr.Laka | District Judge | 7 | Central | THC |
| 20 | Mr. Sidharth Mathur | District Judge | 1 | North | Rohini |
| 21 | Mr. Sunil Beniwal | District Judge | 6 | South | Saket |
| 22 | Mr. Devender Nain | PO MACT | | North-East | KKD |
| 23 | Mr. Hargurvarinder S. Jaggi | Addl. Registrar | | | Supreme Court of India |
| 24 | Ms. Tyagita Singh | Judge, Family Court | 1 | Central | THC |
| 25 | Ms. Namrita Aggarwal | Judge, Family Court | 2 | South-East | Saket |
| 26 | Ms. Chetna Singh | POLC | 6 | | Rouse Avenue |
| 27 | Ms. Gomati Manocha | District Judge | 2 | North-East | KKD |
| 28 | Mr. Manish Sharma | Joint Registrar (Judicial) | | | DHC |
| 29 | Ms. Jasjeet Kaur | ASJ (POCSO) | 4 | North-West | Rohini |
| 30 | Mr. Sunil Kumar | PO MACT | 1 | North | Rohini |
| 31 | Mr. Nipun Awasthi | ASJ | 8 | West | THC |
| 32 | Mr. Ashok Kumar | POLC | 2 | | Rouse Avenue |
| 33 | Ms. Shivali Bansal | ASJ | 2 | South-West | Dwarka |
| 34 | Mr. Satyabrata Panda | District Judge | 4 | New Delhi | PHC |
| 35 | Mr. Abhilash Malhotra | Presiding Officer Appellate Tribunal | | | MCD |
| 36 | Mr. Ravinder Singh-II | District Judge | 4 | North | Rohini |
| 37 | Mr. Jitendra Pratap Singh | ASJ (SC-RC) | 2 | East | KKD |

| S.No. | Name of Officer | Present posting | No | District | Place of Posting |
|-------|---------------------------|--|----|------------|------------------|
| 38 | Ms. Anjani Mahajan | District Judge | 12 | Central | THC |
| 39 | Ms. Prabh Deep Kaur | District Judge | 5 | South-East | Saket |
| 40 | Ms. Babita Puniya | ASJ (FTSC) (POCSO) | 2 | West | THC |
| 41 | Mr. Harvinder Singh Johal | District Judge+Wakf Tribunal | 2 | New Delhi | PHC |
| 42 | Ms. Sonam Singh-I | ASJ (POCSO) | 3 | New Delhi | PHC |
| DJS | | | | | |
| 43 | Mr. Deepak Sherawat | Attached to the office of PDJ | | North-West | Rohini |
| 44 | Mr. Ajay Kumar Malik | JSCC-cum-ASCJ-cum-GJ | | North-East | KKD |
| 45 | Ms. Samiksha Gupta | CJM | | South-West | Dwarka |
| 46 | Ms. Prigya Gupta | SCJ-cum-RC | | North-East | KKD |
| 47 | Mr. Deepak Vats | ACJM | | South-East | Saket |
| 48 | Ms. Akriti Mahendru | ACJM | | West | THC |
| 49 | Ms. Uditia Jain Garg | Additional Coordinator, Delhi International Arbitration Centre | | | DHC |
| 50 | Mr. Rinku Jain | JSCC-cum-ASCJ-cum-GJ | | Central | THC |
| 51 | Mr. Manish Jain | JSCC-cum-ASCJ-cum-GJ | | South-East | Saket |
| 52 | Ms. Manu Shree | Additional Coordinator, Delhi International Arbitration Centre | | | DHC |
| 53 | Mr. Vivek Kumar Agarwal | ARC | 2 | Central | THC |
| 54 | Ms. Rishika Srivastava | Posted to DHC for administrative work (in diverted capacity till 30.11.25) | | | DHC |
| 55 | Mr. Dev Chaudhary | ACJ-cum-CCJ-ARC | | West | THC |
| 56 | Ms. Bharti Garg | JM First Class | 11 | West | THC |
| 57 | Ms. Ritika Kansal | JM First Class (Mahila Court) | 2 | East | KKD |
| 58 | Mr. Devanshu Sajlan | JM First Class | 7 | West | THC |
| 59 | Ms. Renu | Civil Judge | | North | Rohini |
| 60 | Mr. Gaurav Goyal | JM First Class | 6 | Central | THC |
| 61 | Ms. Abhilasha Singh | JM First Class (Mahila Court) | 1 | South-West | Dwarka |
| 62 | Ms. Richika Tyagi | JM First Class (NI Act) | 2 | Central | THC |
| 63 | Ms. Shruti Sharma-I | JM First Class (NI Act) | 2 | South-East | Saket |
| 64 | Mr. Apoorv Bhardwaj | JM First Class | 2 | North-West | Rohini |
| 65 | Ms. Komal Garg | JM First Class | 3 | West | THC |
| 66 | Ms. Isra Zaidi | JM First Class | 4 | North-East | KKD |
| 67 | Ms. Poorva Mehra | Civil Judge | 2 | South-East | Saket |
| 68 | Ms. Seema Nirmal | JM First Class | 9 | South-East | Saket |
| 69 | Mr. Ajay Narwal | JM First Class (NI Act) Digital Court | 2 | South-East | Saket |
| 70 | Mr. Bhavaya Karhail | JM First Class | 8 | South-East | Saket |
| 71 | Ms. Divya Yadav | JM First Class | 4 | South-West | Dwarka |
| 72 | Mr. Arvind Dev | Civil Judge | 9 | Central | THC |
| 73 | Ms. Disha Singh | JM First Class (Mahila Court) | 2 | North | Rohini |
| 74 | Ms. Swati Malik | JM First Class (NI Act) | 1 | West | THC |
| 75 | Mr. Sarthak Panwar | JM First Class | 5 | North | Rohini |
| 76 | Ms. Shazadi Halima Sadiya | JM First Class (Digital Traffic Court) | | Shahdara | KKD |
| 77 | Ms. Vinerjeet Kaur | JM First Class (NI Act) | 6 | South-West | Dwarka |
| 78 | Ms. Shagun | JM First Class | 6 | North-East | Rohini |
| 79 | Mr. Siddhant Kumar | JM First Class (NI Act) | 5 | New Delhi | PHC |
| 80 | Ms. Moksha Bains | JM First Class (Mahila Court) | 2 | Shahdara | KKD |
| 81 | Ms. Sayesha Chadha | JM First Class | 8 | Central | THC |
| 82 | Ms. Urvi Gupta | JM First Class (NI Act) | 1 | Central | THC |
| 83 | Mr. Amit Kumar | Relieving JMFC/Civil Judge | | South-West | Dwarka |

DELHI JUDICIAL ACADEMY

Programme Name: Orientation Program on New Criminal Laws 2023 for Judicial Officers
 Date & Day: 15th and 16th July, 2025 (Two days) from 05:30 PM to 07:00 PM
 Participants: Judicial Officers of DHJS and DJS [who could not attend the training on new criminal laws conducted by this Academy on 13th April, 2024 (for all officers of DHJS) and 19th May 2024 (for all officers of DJS & all such officers of DHJS who could not attend training programme on 13.04.2024)]
 Venue: Through Online Mode using Cisco Webex Online Meetings Platform

| Date & Day | 05:30 pm – 07:00 pm |
|------------------------------------|---|
| Day-1 15.07.2025 (Tuesday) | <p style="text-align: center;"><u>Session-I</u></p> <p style="text-align: center;">Overview of the purpose & scope of the Bharatiya Nyaya Sanhita, 2023 (BNS) and Bharatiya Sakshya Adhiniyam, 2023 (BSA)</p> <ul style="list-style-type: none"> • Comparative Analysis of BNS & IPC • Comparative Analysis of BSA & IEA <p>Speakers:</p> <ul style="list-style-type: none"> • Mr. Jiten Mehra, District Judge, Central, THC • Dr. Neeraj Tiwari, Assistant Professor, NLUD |
| Day-2 16.07.2025 (Wednesday) | <p style="text-align: center;"><u>Session-I</u></p> <p style="text-align: center;">Overview of the purpose & scope of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)</p> <ul style="list-style-type: none"> • Comparative Analysis of BNSS & CrPC <p>Speakers:</p> <ul style="list-style-type: none"> • Ms. Sushcel Bala Dagar, District Judge, West, THC • Dr. Neeraj Tiwari, Assistant Professor, NLUD |

12/7/25

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Orientation Programme on New Criminal Laws 2023 for Judicial officers.

Delhi Judicial Academy < dja@nic.in >

Fri, 11 Jul 2025 4:35:23 PM +0530

To "pdj-west"<pdj-west@ddc.nic.in>

Sir/Madam,

Please find attached herewith the letter dated 11.07.2025 alongwith the annexures regarding the aforesaid subject and place the same before Ld. Principal District & Sessions Judge, for kind perusal.

Regards,


Training Branch

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DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
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OIC (Judicial)

PD&SS (West)
12/07/2025

4 Attachment(s)

Annexure A.pdf
215.9 KB

Annexure B.pdf
297 KB

Annexure C.pdf
276.7 KB

3. West.pdf

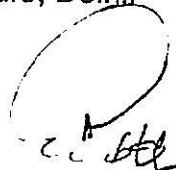
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3365

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS : DELHI**

No. 19975-19987/JOTP/Gaz./PDJ West/2025 Dated Delhi the 14 JUL 2025

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The concerned judicial officer of West District, Tis Hazari Courts, Delhi.
3. The O/o Ld. CJM, West District, Tis Hazari Cours, Delhi.
4. For uploading on LAYERS.
5. For uploading on Website through LAYERS.


(Ajay Gupta)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-05
For Principal District & Sessions Judge (West)